

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

(THIS THE 4th DAY OF September, 2009)

PRESENT:

HON'BLE MRS. MANJULIKA GAUTAM, MEMBER-A

ORIGINAL APPLICATION NO. 115 OF 2007

(U/s, 19 Administrative Tribunal Act.1985)

Ashish Kumar, Son of Late Sri Suresh, Resident of 23, B-1, Bazar
New Cantt. Allahabad U.P.

..... Applicant

By Advocate : Shri P. S. Sharma
Shri D. K. Mishra

Versus

1. Union of India, through Secretary Ministry of (Defence)
South Block, New Delhi.
2. The Chief of the Air Staff Air Headquarters (V.P.) New Delhi
110011.
3. The Air Officer Commanding-I.N.C. Headquarters Maintence
Command Indian Air Force, Nagpur-440007.
4. Air Officer Commanding, 24 Equipment Depot Air Force
station Manauri-Allahabad.

..... Respondents

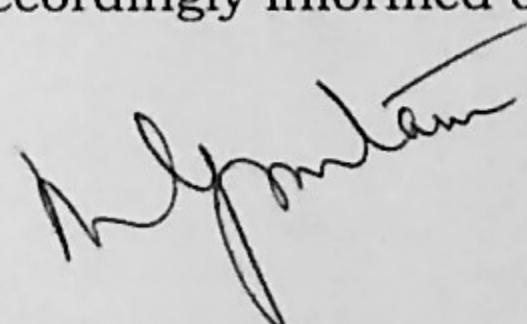
By Advocate : Shri Himanshu Singh

ORDER

(DELIVERED BY: HON'BLE MRS. MANJULIKA GAUTAM, MEMBER-A)

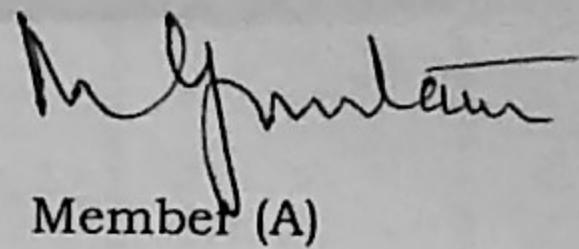
Heard both the counsel for the parties and perused the
records.

2. This OA is decided at admission stage itself because from the record of file it is apparent that the applicants case duly is duly considered and not recommended for appointment and the applicant was accordingly informed of the same.



3. In view of the above, there is no case for intervention in the matter. There is no merit in the OA. It is accordingly dismissed.

4. If any grievance of the applicants till remains, liberty is given to file fresh OA.


M. Jayaraman

Member (A)

/S.V./-